

Annexure-3

Name of the corporate debtor: G P realtors Pvt Ltd.; Date of commencement of CIRP:28-Nov -2024 ; List of creditors as on: 30th-JUNE-2025

Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount in Rs				
											Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Omkara Assets Reconstruction Pvt Ltd			5,50,36,04,009	4,01,89,08,950	Secured			No	82.65%	-	-	-	1,48,46,95,059	
Total				5,50,36,04,009	4,01,89,08,950		0	0	0	83%				1,48,46,95,059	